

BEFORE THE SUPREME COURT LOK ADALAT
HELD AT NEW DELHI

Petition(s) for Special Leave to Appeal (C) No(s).6905-6906/2024

(Arising out of impugned final judgment and order dated 29-04-2021 in MA No.1038/2017 and order dated 03-08-2021 in RP No.467/2021 passed by the High Court of M.P. at Gwalior)

BRAKHBHAN @ BRAJBHAN

Petitioner(s)

VERSUS

NATIONAL INSURANCE CO. LTD. & ORS.

Respondent(s)

Date : 29-07-2024

Present : - Members of Lok Adalat

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE UJJAL BHUYAN
Mr. V. GIRI, SENIOR ADVOCATE
Mr. K.PARAMESHWAR, ADVOCATE-ON-RECORD

For Petitioner(s) Mr. Harisha S.R., AOR
Mr. Yadunandan Bansal, Adv.
Mr. Ajit Ravi, Adv.
Mr. Upender Kumar, Adv.
Mr. Satyender Singh, Adv.
Dr. Ravinder Kumar Singh, Adv.

For Respondent(s) Mr. Nikhil Jain, AOR
Mr. Abhishek Kumar, Adv.

A W A R D

The Secretary, M.P. State Legal Services Authority is directed to immediately contact the wife of the deceased-appellant. Some para-legal volunteer be immediately sent to her and an effort shall be made to connect her directly with us.

List on 01.08.2024.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR

